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+ CS(COMM) 1222/2018 with I.A. 10683/2019, I.A. 13482/2019, I.A. 16288/2019 & I.A. 16289/2019

COMMUNICATION COMPONENTS ANTENNA INC.

..... Plaintiff Through: Mr. Mohit Goel, Advocate with Mr. Sidhant Goel, Advocate

versus

ACE TECHNOLOGIES CORP. AND ORS. Defendants Through: Mr. Vineet Rohilla, Advocate with Mr. Rohit Rangi, Advocate

CORAM: HON'BLE MR. JUSTICE PRATEEK JALAN

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ORDER 03.02.2020

Hon'ble Judge is on leave today. List on 20.03.2020.

BY ORDER

(COURT MASTER)

FEBRUARY 03, 2020 *'j'*

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